

many cases this power of extension was exercised. If, however, the Member has any particular case where the power was wrongly exercised, and he brings it to the notice of the Government, such case will be looked into.

दिल्ली दुग्ध योजना

392. श्री श्रींकार लाल बेरवा : क्या खाद्य तथा कृषि मंत्रों 6 जून, 1967 के अतारंकित प्रश्न संख्या 1617 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) दिल्ली दुग्ध योजना द्वारा दूध की उपलब्ध मात्रा के अनुपात में यमुना पार की बस्तियों में दूध सप्लाई न किये जाने के क्या कारण हैं;

(ख) क्या उस क्षेत्र के लोगों ने उपलब्ध दूध में से जनसंख्या के अनुपात में दूध सप्लाई करने के लिए कहा है;

(ग) यदि हां, तो क्या सरकार इस शीत ऋतु में उस क्षेत्र को उक्त अनुपात में दूध की सप्लाई आरंभ करने का विचार कर रही है; और

(घ) यदि नहीं तो इसके क्या कारण हैं ? खाद्य, कृषि, सामुदायिक विकास तथा सहकार मन्त्रालय में राज्य-मंत्री (श्री अन्नासाहिब शिन्दे) : (क) दूध की सीमित उपलब्धि के कारण दिल्ली दुग्ध योजना की सेवाओं का विस्तार (जिसमें यमुना पार के क्षेत्र भी शामिल हैं) करना संभव न हो सका।

(ख) जी हां।

(ग) जी नहीं।

(घ) दूध को सीमित उपलब्धि के कारण दिल्ली दुग्ध योजना की सेवाओं का समस्त नगर में विस्तार करना कठिन है।

ZONAL RESEARCH ON FOODGRAINS

393. SHRI YASHPAL SINGH :
SHRI GEORGE FERNANDES :

Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether his attention has been drawn to the report published in the *Times of India* of the 31st October, 1967 that President Johnson has advised India to abandon zonal restrictions in the interest of a free flow of grains throughout the country; and

(b) the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) Government have seen press report referred to.

(b) The question of the continuance or otherwise of the zonal restrictions is reviewed in the conferences of Chief Ministers held from time to time and action is taken by Government in the light of their recommendations. The continuance of these restrictions is necessary for maximising internal procurement of Kharif crop to meet the requirements of public distribution system and to build a buffer stock.

CLERKS IN POSTAL DIVISION OF MADRAS CIRCLE

394. SHRI MAYAVAN : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the number of permanent vacancies that actually arose between 29th June, 1942 and 31st December, 1945 in the category of Clerks in all the Postal Divisions of the Madras Circle.

(b) whether 70 per cent of the permanent vacancies that arose between 29th June, 1942 and 31st December, 1945 were actually reserved for War Service Candidates in each Postal Division of Madras Circle;

(c) the number of vacancies actually filled up by War Service candidates in each Postal Division of Madras Circle in cate-

gory of clerks, against the 70 per cent quota; and

(d) the number of temporary posts of clerks created between 29th June, 1942 and 31st December, 1945 in each postal division in the Madras Circle and continued as temporary posts, but made permanent subsequent to 31st December, 1945 ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (SHRI I. K. GUJRAL): (a) to (d). The information is being collected and will be placed on the table of the Sabha in due course.

CLERKS IN POSTAL DIVISION OF MADRAS CIRCLE

395. SHRI MAYAVAN: Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the concessions granted in the Ministry of Home Affairs O.M. No. 30/4/46-Ests. (R) dated the 18th September, 1947 regarding initial pay and seniority of war service candidates appointed as Clerks in post 1945 vacancies in the Postal Divisions of the Madras Circle, were actually given effect; and

(b) if not, the action proposed to be taken to refix the initial pay of the war service candidates appointed in the post 1945 vacancies in all the Postal Divisions, in terms of the instructions contained in the Ministry of Home Affairs O.M. referred to above?

THE MINISTER OF STATE IN THE DEPARTMENTS OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (SHRI I. K. GUJRAL): (a) and (b). The information is being collected and will be placed on the table of the Sabha shortly.

EXTRA DEPARTMENTAL EMPLOYEES IN KARNAL CIRCLE

396. SHRI RAMESH CHANDRA VYAS: Will the Minister of COMMUNICATIONS be pleased to state :

(a) the number of Extra Departmental Employees category-wise in Karnal Postal

Circle (Ambala Division) who are working in Regular Departmental Post Offices for more than 6 years;

(b) whether it is a fact that during the last 6/8 years, due to increase in population, business, small scale industries and other avenues of communications and transport, the work-load of Extra Departmental Employees in these Regular Departmental Offices has greatly increased; and

(c) if so, the reasons for not confirming these Extra Departmental Employees as regular ones in their respective regular Departmental Post Offices ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (SHRI I. K. GUJRAL): (a) One Packer and one Stamp Vendor (in Karnal Postal Division).

(b) Yes.

(c) Their confirmation is possible only after they are absorbed in regular cadres after passing the prescribed test. There are certain prescribed age and educational qualifications for eligibility to take the Departmental Test. The packer does not satisfy the educational qualification while the Stamp Vendor is ineligible on score of age.

REGULAR EMPLOYEES OF P & T DEPARTMENT

397. SHRI RAMESH CHANDRA VYAS: Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether it is a fact that regular employees of the Posts and Telegraphs Department have to work for seven hours a day;

(b) whether it is also a fact that the Extra Departmental employees working in Regular Departmental Post Offices have to work for minimum 5 hours a day; and

(c) if the reply to Parts (a) and (b) above be in the affirmative, the reasons for not paying the Pay and other allowances to the Extra Departmental employees in the same proportion of 7:5 ?